

[23 August, 2004]

RAJYA SABHA

(a) whether Government have formulated a new scheme for creation of urban employment and poverty alleviation;

(b) if so, the details thereof; and

(c) the steps being taken by Government to implement the said scheme?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): (a) to (c) Ministry of Urban Employment and Poverty Alleviation is already implementing a Centrally Sponsored Urban Poverty Alleviation Programme, named, Swarna Jayanti Shahari Rozgar Yojana (SJSRY) on all India basis, through the State Governments/UTs, with effect from 1.12.1997 with a view to provide gainful employment to the urban unemployed or under-employed poor through (i) encouraging the setting up of self-employment ventures by those who have studied upto 9th Standard and (ii) provision of wage employment by utilizing their labour for construction of socially and economically useful public assets. The scheme is funded in the ratio of 75:25 between the Centre and the States.

Grant to State Government of Maharashtra

2087. SHRI SANJAY RAUT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the amount given as grant by the Government to Maharashtra during the last three years for various projects;

(b) whether State Government of Maharashtra used this grant to the particular project or diverted this fund to the other project; and

(c) whether Maharashtra Government has timely submitted expenditure account to the Centre?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) The Ministry has released Rs. 2525.85 lakhs under Integrated Development of Small and Medium Towns (IDSMT) scheme,

Rs. 9625.41 lakhs under Centrally Sponsored Scheme for Infrastructure Development in Mega Cities and Rs. 1863.28 lakhs under Accelerated Urban Water Supply Programme (AUWSP) during last three years to Government of Maharashtra.

(b) The Central funds are released either to the nodal agencies sanctioned by the State Level Sanctioning Committee or State Government. So far no diversion of funds for other projects has been reported by the State Government or Nodal Agencies of Maharashtra.

(c) The Government of Maharashtra do submit quarterly progress reports indicating the expenditure incurred under various schemes.

Swarna Jayanti Urban Employment Scheme

†2088. SHRI MANGANI LAL MANDAL: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the Swarna Jayanti Urban Employment Scheme is being implemented in all the urban areas;

(b) if so, the amount allocated and released to the States during 2001-02, 2002-03 and 2003-04, State-wise and the results thereof;

(c) the amount provided by Government under this scheme during 2004-05 and the norms set for releasing the earmarked amount and the progress made so far in this regard; and

(d) the steps being taken by Government to implement the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): (a) Yes, Sir. However, the Urban Wage Employment Programme (UWEP) component of Swarna Jayanti Shahari Rozgar Yojana is being implemented only in the urban local bodies having population less than 5 lakhs, as per 1991 Census:

†Original notice of the question was received in Hindi.